

(d) and (e). Export quota for HPS Groundnuts has to be determined keeping in view factors like domestic production, availability, internal and international prices, the likely effect of exports on the domestic market etc. For 1980-81, a quota of 50,000 tonnes was released for export. The question of release of an additional quota was considered and the decision was not to allow any additional quota.

The quota for 1981-82 has yet to be determined.

छत्तीसगढ़ (मध्य प्रदेश) में दिल्ली राभेरा लोह अयस्क खानों के श्रमिकों की छंटनी

* 1121. श्री रामावतार शास्त्री :

श्री ए. के. राय :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के छत्तीसगढ़ आदिवासी क्षेत्र में दिल्ली राभेरा लोह अयस्क खानों में काम कर रहे लगभग आठ हजार श्रमिकों की अर्द्ध रूप से छंटनी की गई है ;

(ख) यदि हां, तो उसके क्या कारण हैं; और

(ग) इस बारे में सरकार द्वारा क्या कार्यवाही की गई है ?

वाणिज्य तथा इस्पात और खान मंत्री (श्री प्रणब मुखर्जी) : (क) दिल्ली राभेरा की लोह-अयस्क की खानों तथा डेनीटोला क्वार्ट-जाइट की खानों में औद्योगिक सहकारी समितियों तथा निजी ठेकेदारों के लगभग 7900 श्रमिकों ने 12 फरवरी, 1981 को अचानक काम बन्द कर दिया था। ये कामगार भिलाई इस्पात कारखाने के कर्मचारी नहीं हैं अतः भिलाई इस्पात कारखाने

के प्रबन्धकों द्वारा उनकी छंटनी करने का प्रश्न ही नहीं उठता।

(ख) और (ग). प्रश्न नहीं उठते।

Accident in Bokaro Steel Plant

*1122. SHRI A. K. ROY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that no trade union or people's representative has been kept in the Committee appointed to probe into the accident in the Bokaro Steel Plant in March, 1981 killing nine people;

(b) whether it is a fact that no time limit has been fixed for completing the enquiry and no action has been taken against any officer;

(c) whether it is a fact that most of the Trade Unions have questioned the credibility and effectiveness of such Departmental probe considering the seriousness of the incident; and

(d) if so, steps taken thereon?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) No, Sir. The committee was required to submit its report as early as possible but not later than the 30th April, 1981. However, in a request received from the committee, they have been permitted to submit the report by the 11th May, 1981. The question of taking action against any officer will arise only after Government has considered the report.

(c) Bokaro Steel Plant has not received any representation from Trade Unions questioning the credibility and effectiveness of the committee constituted.

(d) Does not arise.